



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.426/2020

New Delhi, this the 12th day of February, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

Shri Satish Kumar

Group 'C'

Aged about 60 years

S/o Shri Om Prakash

R/o House No.CS-25A, Gali No.1 to 5

Krishna Puri, Mandawali

Delhi – 110 092.

... Applicant

(By Advocate :Shri Praveen Chaturvedi)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary
Secretariat, IP Estate
New Delhi – 110 002.

2. Delhi Jal Board
Through Chairman
Varunalaya Ph-II, Jhandewalan
Karol Bagh, New Delhi – 110 005. ...Respondents

(By Advocate :Shri Shubham Pundhir for Shri Rajeev Kumar)

ORDER (ORAL)

Shri Praveen Chaturvedi, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA with liberty to file a better OA. Allowed. Accordingly, OA is dismissed as withdrawn, with liberty as aforesaid.

**(Aradhana Johri)
Member (A)**

'uma'

